

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 29 of 2020

IN THE MATTER OF:

**Sh. Sarish Mittal, Director,
M/s. KSM Spinning Mills Ltd.**

...Appellant

Vs.

Central Bank of India & Ors.

...Respondents

Present: For Appellant: - None

**For Respondents:- Mr. Harsh Garg, Mr. Mandeep Kalra
and Mr. Nitesh Srivastava, Advocates for R-1.
Mr. Piyush Goyal and Ms. Isha Khurana, Advocates for
IRP.**

O R D E R

23.01.2020— Nobody appears for the Appellant. To give one opportunity to the Appellant, we adjourn the case.

List the case 'for admission (fresh case)' on 24th January, 2020.

(Justice S.J. Mukhopadhaya)
Chairperson

(Shreesha Merla)
Member(Technical)

Ar/RR